

# CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 27.4.06

Registration No. CCP 72/5

Ramdev Singh Agarwal ....., Applicant (s)

## VERSUS

B.S. Virk - others ....., Respondent (s)

A copy of the ORDER dated 25.4.2006 ....., passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

25.4.2006

Applicant by Shri Navcen ~~EMB~~ Dubey  
on behalf of Shri P.N. Dubey.

Heard the learned counsel for the applicant.

This contempt petition was filed for non-compliance of the order of the tribunal dated 15th June, 2004 in OA No. 322/2003.

Today the learned counsel for the applicant has submitted that the said judgment has been stayed by the Hon'ble Supreme Court in SLP No. 12036/2005 on 4.1.2005. The order is placed on record. In view of this he does not wish to press this contempt petition any more.

Accordingly, this CCP is dismissed as not pressed.

Sd/- Sd/-  
(Mrs. Meera Chhibber) (Dr. G.C. Srivastava)  
JM VC



Agree  
27.4.06

DM REGISTRAR  
केन्द्रीय प्रशासन अधिकारी  
CENTRAL ADMINISTRATIVE TRIBUNAL  
जालपुर बैठक, जालपुर  
JABALPUR BENCH, JABALPUR